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All-India R.M.S. Employees Union, Class III, Kerala Circle

6129. **Shri Viswanatha Menon:**
Shri E. K. Nayanar:

Will the Minister of Communications be pleased to state

(a) whether Government received a Memorandum on the 24th June, 1967, from the All-India R.M.S. Employees' Union, Class III, Kerala Circle, and

(b) if so the issues raised in the Memorandum and the action taken thereon?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):
(a) Such a memorandum was received on 30th June 1967

(b) A list of the demands is placed on the Table of the Sabha [Placed in Library. See No LT-1-10/67] As the memorandum was submitted by a Circle Union, the P.M.G. Kerala will take necessary action under the existing rules. All Postmasters General have been instructed to look into the grievances of the R.M.S. employees arising out of similar memoranda

sent by Branch and Circle Unions to various Heads of P & T Circles

Sale of Chinese Literature in Kerala

6130. **Shri Kameshwar Singh:**
Shri Sequira:
Shri K. P. Singh Doo:
Shri Arjun Singh Bhadoria:

Will the Minister of Home Affairs be pleased to state,

(a) whether it is a fact that the Chinese literature is being sold and widely distributed in Kerala,

(b) if so, whether Government have ascertained the source of availability of this literature, and

(c) the action Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c) Facts are being ascertained from the State Government

Dock Workers' (Regulation of Employment) Schemes

6131. **Shri George Fernandes:**
Shri S. M. Banerjee:
Shri Madhu Limaye

Will the Minister of Labour and Rehabilitation be pleased to state

(a) when Government propose to set up an Expert Committee to review the working of the Dock Workers' (Regulation of Employment) Schemes in the light of the recommendations contained in the Sixty-sixth and Hundred and Ninth Reports of the Estimate Committee of the Third Lok Sabha, and

(b) if so, the likely terms of reference of the Expert Committee?

Minister of Labour and Rehabilitation (Shri Jaisukhlal Nathi): (a) These recommendations were referred to the National Commission on Labour and the Commission has decided to set up a Study Group on the subject